

DISTRICT AND SESSIONS COURT JALGAON

**NOTICE FOR COMPLIANCE OF OFFICE OBJECTIONS**

All the concerned advocates/parties are directed to take note that the if the office objections are not complied within seven days from the date of publication of the notice on notice board of District and Sessions Court and notice board of concerned Bar Association, for compliance of office objections the matters will be disposed of. Notice is also being published on official website of District and Sessions Court Jalgaon,

**List of civil matter pending for compliance of office objections in Civil Appeal Branch District and Sessions Court Jalgaon(Room No 205)**

Sr.No.	Stamp/Institution Number	Name of Advocate	Name of Parties	Office objections
1	Regular Civil Appeal stamp No 801/2019	Adv. G.M.Patil, Jalgaon	Usman Gani Newsali Vs 1. Abdul Ajj Abdul Majid Salar and ors	Requisite Court fees stamp is not paid
2	Regular Civil Appeal Stamp No1296/2019	Adv Surendra G Kabra ,Jalgaon	1.Namdeo Vithoba (dead)through LRs 1A. Vijay Namdeo Aaher and ors Vs.1 Gyanba Vithoba (dead) through LRs.1A. Pramila Gyanba Aaher and ors.	Power of attorney is not filed.
3	Regular Civil Appeal stamp No 1313/2019	Adv Udayraj N Pawar, Jalgaon	Shri Bhisma Dharma Tayade Vs 1. Housing Development Finance Corporation Ltd(HDFC) and 1	1. Certified copy of decree is not filed. 2. Requisite Court fees stamp is not paid.
4	Misc.Civil Stap No. 310/2019	Adv D.P.Tandele, Jalgaon	Gangubai Madhavrao Ghodake(Marathe)Vvs.Gram Sevak/Saranch Erandol	Translated copy of the memo in English is not filed as required by para 450 of Civil Manual
5	Civil Misc. Appln Stamp No 277/2019	Adv Sunil R Bagul, Jalgaon	Rajendra Madhukar Borole Vs Sau Leena Rajendra Borole	Appeal is not properly valued.Court fees not paid as required.

Sr.No.	Stamp/Institution Number	Name of Advocate	Name of Parties	Office objections
6	Civil Misc. Appln Stamp No 685/2019	Adv V.D.Zalte Dhule	Yuvraj Onkar Patil Vs.1 Govt of India and ors 4	1.Application is not properly valued and stamped 2.Application is not signed by all the applicants 3.Addresses,occupation,and age of the applicants are not noted in title. 4. V. Patra is not signed by all the applicants.
7	Civil Misc.Appln Stamp No. 602/2019	Adv P.A.Chitte, Jalgaon	1.Laxman Yeshwant Mahajan and ors Vs 1.National Highways Authority of India PIU Jalgaon and 1	Application is not signed by all the applicants.
8.	Civil Misc.Appln Stamp No. 1088/2019	Adv V.D.Zalte, Dhule	Nawal Baburao Patil Vs 1.Govt of India and 4	Application is not filed in time.
9	Civil Misc.Appln Stamp No. 1089/2019	Adv V.D.Zalte, Dhule	Jagannath Sitaram Patil Vs. 1.Govt of India and 4	Application is not filed in time.
10.	Civil Misc.Appln Stamp No.1090/2019	Adv V.D.Zalte, Dhule	Rohidas Namdeo Patil Vs. 1.Govt of India and 4	Application is not filed in time.
11	Civil Misc.Appln Stamp No. 1091/2019	Adv V.D.Zalte, Dhule	Bhagwan Atmaram Patil Vs. 1.Govt of India and 4	Application is not filed in time.
12	Civil Misc.Appln Stamp No. 1092/2019	Adv V.D.Zalte, Dhule	Kalpnbai Bhagwan Patil Vs. 1.Govt of India and 4	Application is not filed in time.
13	Civil Misc.Appln Stamp No. 1093/2019	Adv V.D.Zalte, Dhule	1. Anil Madhukar Wani and 3Vs. 1.Govt of India and 4	Application is not filed in time.



Sr.No.	Stamp/Institution Number	Name of Advocate	Name of Parties	Office objections
14	Civil Misc.Appln Stamp No. 1094/2019	Adv V.D.Zalte, Dhule	Bhatu Pundlik Patil Vs. 1.Govt of India and 4	Application is not filed in time.
15	Civil Misc.Appln Stamp No. 1095/2019	Adv V.D.Zalte, Dhule	Nawal Baburao Patil Vs. 1.Govt of India and 4	Application is not filed in time.
16	Civil Misc.Appln Stamp No. 1096/2019	Adv V.D.Zalte, Dhule	Yuvraj Onkar Patil Vs. 1.Govt of India and 4	Application is not filed in time.

By Order

Registrar

District and Sessions Court, Jalgaon

No 6707 of 2019

Civil Appeal Br District Court Jalgaon

Date 05/09/2019

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Forwarded to:

1.The Civil Judge S.D.Jalgaon/Dhule

He is requested to instruct the concerned Assistant Superintendent to affix the notice on the notice board of District and Sessions Court,Jalgaon/Dhule and on the notice board of the Bar Association Jalgaon/Dhule through bailiff and submit the service report by return of post.

✓ 2. Concerned official (Computer Branch)District and Sessions Court Jalgaon, is directed to publish the notice on website of District Court Jalgaon.

By Order

Registrar

District and Sessions Court, Jalgaon